

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1339/2024**

IN THE MATTER OF:

**News Item titled "Ladakh Birdlife Comprising 430 Species In Dire Need Of Protection"
appearing in ETV Bharat dated 16.11.2024**

MEMO OF PARTIES

**News Item titled "Ladakh Birdlife Comprising 430 Species In Dire Need Of Protection"
appearing in ETV Bharat dated 16.11.2024**

VERSUS

- 1. Ladakh Pollution Control Committee,**
Through its Member Secretary,
Near DC Office Complex Leh-Ladakh- 194101,
Union Territory of Ladakh
Email: ms-lpcc@ladakh.gov.in RESPONDENT No.1
- 2. Central Pollution Control Board (CPCB),**
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mccb.cpcb@nic.in RESPONDENT No.2
- 3. Ministry of Environment, Forest and Climate Change (MoEF),**
Through its Regional Office, Integrated Regional Office,
Jammu, IWDP Complex, Gladin, Narwal,
Near J&K Pollution Control Board, Jammu – 180006
Email: iro.jammu-mefcc@gov.in RESPONDENT No.3
- 4. Deputy Commissioner, Leh,**
District Administrative Complex Leh-Ladakh-194101,
Union Territory of Ladakh
Email: dcleh@nic.in RESPONDENT No.4